

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No.367 of 2013

Awadhesh Kumar Pandey Appellant
Versus
The State of Jharkhand through Vigilance Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Anurag Kashyap, Advocate
For the Vigilance : Mr. T. N. Verma, Advocate

Order No.03 Dated- 24.06.2020

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal twelve weeks after the lockdown period is over.

Animesh/

(Anil Kumar Choudhary, J.)